

Man Mohan Sharma

D.H.J.S

Director (Administration) /
Chairperson (Officiating)



Delhi Judicial Academy

DELHI JUDICIAL ACADEMY

(High Court of Delhi)

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30th April, 2022

No. DJA/Trg./Refresher/JJB-I/1547/2022/ 1527

1. Sh. Girish Kathpalia, Principal District & Sessions Judge, Central District, THC
2. Sh. Deepak Jagotra, Principal District & Sessions Judge, East, KKD

Sub: Workshop / Refresher Programme for Principal Magistrates, Juvenile Justice Boards and Member Social Worker, JJB/Special SJPU on 06th May, 2022

Respected Sir

This is in reference to letter dated 23.04.2022 of even number regarding the nomination for the subject programme. In view of the transfer/ posting Order dated 26.04.2022 of the Hon'ble High Court of Delhi, the nomination list for the programme has been modified as below:

Sl. No.	Name	Place of Posting	District	Remarks
1	Ms. Tanvi Khurana	Principal Magistrate, JJB-V	East	-
2	Sh. Prayank Nayak	Principal Magistrate, JJB-VI	East	In place of Sh. Subhash Kumar Mishra
3	Ms. Sonam Gupta	Principal Magistrate, JJB-III	Central	In place of Sh. Gopal Singh Chauhan

The aforesaid Judicial Officers may kindly be asked to attend the aforesaid programme on 06th May, 2022 and they be also advised not to list any judicial work on the day of training, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards

Yours Sincerely

(Man Mohan Sharma)

No. DJA/Trg./Refresher/JJB-I/1547/2022/

30th April, 2022

Copy to:

Ld. Judicial Officers concerned (Sh. Prayank Nayak, Ms. Sonam Gupta) for information through email.

(Man Mohan Sharma)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 32385 - 392 /JOTP/Gaz./2022

Dated, Delhi the 04 MAY 2022

As directed copy of letter bearing No. DJA/Trg./Refresher/JJB-I/1547/2022/1527 dated 30.04.22 received from the Ld. Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. Ms. Sonam Gupta, Ld. Principal Magistrate, JJB-III, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-charge, Pool Car, Tis Hazari Court, Delhi.
3. The CMM, Central, Tis Hazari Court, Delhi
4. The P.S. to Ld. District & Sessions Judge (HQs), Delhi.
5. The PRO, Facilitation Centre, Tis Hazari Court, Delhi.
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The LAYERS for uploading the same.

(Mukesh Kumar Gupta)
Additional District Judge (Central)/
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.